


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 26.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 173/16	TP 101/17	Hearing	433(e) /433(f)	PSA Tradeconnect Pvt. Ltd. Vs Reha Urban Infra Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	MANJONATH R. V. 9731314371	Petitioner	

Counsel for petitioner is present. He requested time to comply the relevant provisions of I&B Code and the rules framed thereunder which are applicable to the facts of this case.

Time granted till 19.06.2017.


MEMBER (J)


MEMBER (T)